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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/ 5038 /A

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Neiko Akami,  
Registrar,  
Gauhati High Court, Kohima Bench.

Dated Guwahati, the 3rd September, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. HC(K)3/2018/REG/647 dated 22.08.2019.

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to visit Goa from Kohima via Kolkata and return via Delhi to Kohima by availing LTC for the block period of 2018-2021 during the month of December, 2019 along with your dependant family members, by the shortest possible route, as per existing Rules.

Yours faithfully,

*sdt*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2019/ <sup>5039-5041</sup> /A. dated 03/9/19  
Copy to:-

1. The Principal Accountant General, (A&E), Kohima, Nagaland.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati for information and necessary action for uploading in official Website.

*03/9/19*

**JT. REGISTRAR (VIGILANCE)**

*fu*